

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2686.**  
ANSWERED ON 1<sup>ST</sup> AUGUST, 2017

NEW SCHEMES FOR FOOD PROCESSING INDUSTRIES

**†2686. SHRI UDAY PRATAP SINGH:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is considering to start new schemes to boost the food processing industries;
- (b) if so, the details thereof;
- (c) whether the Government has received proposals from various States including Madhya Pradesh for the implementation of various food processing projects and changes in food processing schemes;
- (d) if so, the details of the action taken in this regard; and
- (e) whether a number of proposals for setting up of Food Processing Industries are pending with the Government and if so, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a)&(b): The Ministry of Food Processing Industries has been implementing various Schemes for promotion and development of food processing sector in the country. The Ministry of Food Processing Industries has re-structured its schemes under a new Central Sector Scheme “KISAN SAMPADA YOJANA” having seven components viz. (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Creation / Expansion of Food Processing & Preservation Capacities; (iv) Infrastructure for Agro-processing Clusters; (v) Creation of Backward and Forward Linkages; (vi) Food Safety and Quality Assurance Infrastructure; and (vii) Human Resources and Institutions. The KISAN SAMPADA YOJANA has been approved with an allocation of Rs.6000 crore for the period 2016-20 coterminous with the 14<sup>th</sup> Finance Commission cycle to promote food processing in the country. The Farmers, Farmers Producers Organizations, Entrepreneurs, Co-operative Societies, Self Help Groups, Private Companies and State PSUs etc. are eligible to avail financial assistance under these schemes for setting up food processing projects in the Country.

(c) to (e) : The schemes of the Ministry are project oriented applicable throughout the country and not State/ location specific. Proposals under the Schemes are invited by the Ministry of Food Processing Industries through 'Expression of Interest.' The Schemes provide freedom to the promoters to choose the project location based on availability of raw material, techno – economic feasibility and viability of the project. The Government has approved setting up of 41 Mega Food Projects and 236 Cold Chain projects in the country including 3 Mega Food Parks and 10 Cold Chain and Value Addition Infrastructure Projects in Madhya Pradesh. State-wise list of Mega Food Parks and Integrated Cold Chain and Value Addition Infrastructure projects sanctioned by the Ministry in the country is at Annexure. The Scheme for Technology Up-gradation/ Establishment/ Modernization of Food Processing Industries which was implemented by the Ministry during 11<sup>th</sup> Five Year Plan upto 31.03.2012 was subsumed in Centrally Sponsored Scheme (CSS) – National Mission on Food Processing (NMFP) during 12<sup>th</sup> Plan for implementation through State/ UT Governments w.e.f. 01.04.2012. However, the CSS - NMFP has been delinked from Central Government support from 2015-16. Presently, the Ministry is liquidating the committed liabilities of the Scheme of 11<sup>th</sup> Five Year Plan of this scheme.

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**ANNEXURE REFERRED IN REPLY TO PART (c) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2686 FOR ANSWER ON 01.08.2017 REGARDING NEW SCHEMES FOR FOOD PROCESSING INDUSTRIES**

Statement showing the State-wise list of Mega Food Parks and Integrated Cold Chain and Value Addition Infrastructure sanctioned by the Ministry in the country

(Rs. in crore)

Sl. No.	State	Mega Food Parks		Cold Chain Project	
		No. of Project	Amount released	No. of Project	Amount released
1	Andhra Pradesh	3	94.03	10	15.82
2	Andaman & Nicobar	0	0	1	0
3	Arunachal Pradesh	0	0	1	0
4	Assam	1	45.00	2	15.55
5	Bihar	1	14.56	3	11.79
6	Chhattisgarh	1	15.00	2	11.52
7	Delhi	0	0	0	0
8	Goa	0	0	0	0
9	Gujarat	2	28.67	21	53.56
10	Haryana	2	15.00	10	30.60
11	Himachal Pradesh	1	14.01	12	65.71
12	Jammu & Kashmir	1	9.51	6	32.87
13	Jharkhand	2	43.78	0	0
14	Karnataka	2	48.22	8	21.46
15	Kerala	2	30.00	4	8.53
16	Madhya Pradesh	3	60.00	10	23.23
17	Maharashtra	3	88.27	50	179.61
18	Manipur	0	0	2	9.96
19	Mizoram	1	29.46	2	12.77
20	Nagaland	1	0	2	0
21	Odisha	2	52.45	2	1.49
22	Puducherry	0	0	0	0
23	Punjab	3	60.00	17	72.90
24	Rajasthan	1	29.29	9	21.98
25	Sikkim	0	0	0	0
26	Tamil Nadu	1	0	9	15.50
27	Telangana	4	44.92	5	18.75
28	Tripura	1	43.50	0	0
29	Uttar Pradesh	0	0	23	59.32
30	Uttarakhand	2	79.79	16	121.67
31	West Bengal	1	45.00	9	39.15
	<b>Total</b>	<b>41</b>	<b>890.46</b>	<b>236</b>	<b>843.74</b>